

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-201-2020**

IDC Retired Staff Welfare Association &amp; Ors. ... Petitioners

V e r s u s

State of Goa and Ors. ... Respondents

Shri Dattaprasad Lawande, Shri G. Nadkarni and Shri P. Dangui,  
Advocates for the petitioners.

Shri A.D. Bhohe, Advocate for the respondent No.2.

Shri Manish Salkar, Government Advocate for the respondents  
no.1, 3, 4, 5 and 6.**Coram:- M. S. SONAK &****SMT. M. S. JAWALKAR, JJ.****Date:- 22<sup>nd</sup> September, 2020****P.C.:**

Heard Shri Dattaprasad Lawande, learned Advocate for the petitioners, Shri Manish Salkar, learned Government Advocate for the respondents no.1, 3, 4, 5 and 6 and Shri A.D. Bhohe, learned Advocate for the respondent No.2.

2. The learned Counsel for the parties states that they have no objection to this Bench taking up this matter.

3. The matter is now posted on 12/10/2020 with directions to the concerned respondents to file their responses to the issues raised in this petition on or before 09/10/2020.
4. Copies of such responses be furnished to the learned Counsel for the petitioners by e-mail .
5. Stand over to 12/10/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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